

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 16th January, 2026

No. HCMEST-32011/1/2025-ESTT-II SECTION-HCM/ 661 : It is hereby notified to all concerned that, as provided under Item No. 15 of Schedule-C of the Manipur State District Courts Service (Fourth Amendment) Rules, 2022, twenty-four (24) employees of the District Courts, whose names are listed in **ANNEXURE-I**, are provisionally allowed to appear in the **Computer Typing Test** to be held at the High Court Complex on **7th February 2026**, as part of the scheme of examination for promotion to the post of **Lower Division Assistant** in the District Courts of Manipur.

It is further informed that employees who are found eligible under the aforesaid Rules, but whose names do not appear in **ANNEXURE-I**, may submit their claim(s) in writing, along with supporting documents, to the undersigned (either physically or via email at recruitmentcell.hcm@gmail.com) on or before **27th January 2026 (4:00 P.M.)** for verification of eligibility. No claim shall be entertained after the expiry of the aforesaid period.

Kh. Ajit Singh
(KH. AJIT SINGH)
REGISTRAR (JUDICIAL)
HIGH COURT OF MANIPUR

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Registrar General, High Court of Manipur.
5. The Registrar (Vigilance), High Court of Manipur.
6. All the District & Sessions Judges/ Judges, Family Courts/ Addl. District & Sessions Judges/ Addl. Sessions Judge/ Judge, Special Court(ND&PS)/ (ND&PS)(FTC) of Manipur
7. The Joint Registrar (Judl.), High Court of Manipur.
8. All the Chief Judicial Magistrate/ Civil Judge Sr. Divn. of Manipur.
9. All the Civil Judge Jr. Divn./ JMFCs/ A.O. of Manipur
10. The Deputy Registrar (Judl.)/OSD, High Court of Manipur.
11. The System Analyst, High Court of Manipur.
- *He is requested to upload the same in the Official Website of this Registry.*
12. The Superintendent, Estt.-II.
13. The Concerned file/Notice Board.

ANNEXURE – I**List of Employees of the District Court of Manipur found eligible to appear in the Computer Typing Test scheduled on 7th February 2026 at the High Court Complex**

Sl. No.	Name of employee	Post held
1	Kh. Kesho	Bailiff
2	Kh. Gojendro Singh	Bailiff
3	N. Angoubi Singh	Process Server
4	Kh. Suren Singh	Process Server
5	N. Inaobi Singh	Process Server
6	Ksh. Kuber Singh	Process Server
7	M. Basanta Singh	Process Server
8	L. Joychandra Singh	Process Server
9	M. Ananda Singh	Process Server
10	L. Landal Singh	Process Server
11	Mayengbam Binashakhi Devi	Process Server
12	Asem Balaraj Singh	Process Server
13	R. Risosel Koireng	Process Server
14	Kongkham Joychandra Meitei	Process Server
15	Khangamkhai Phazang	Process Server
16	Anthony Thangmeingam Jajo	Process Server
17	Ningombam Brajakumar Singh	Process Server
18	Yumnaam Suranjoy Singh	Process Server
19	Irom Romen Singh	Process Server
20	Chanambam Thoithoi Singh	Process Server
21	Angom Surajkumar Singh	Process Server
22	Ningshok Awungshi	Process Server
23	Ngasam Sanjoy Meetei	Process Server
24	Mohammad Firjosh Rahman	Process Server

